

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 03.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No 7/BB/2017	-	Hearing	230-232	Nandos Karnataka Restaurants Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
28.	SHREYAS.A 9036118414	PETITIONER (Nando's Karnataka Restaurants Pvt Ltd)	<i>Shreyas</i>

Counsel for petitioner is present. Smt. Prema Hatti, Standing Counsel for ROC and RD is present. She is informed that ROC and RD are parties to this petition. She has taken notice of the same. She informed that she will seek instructions from ROC.

No information is received from Income tax Department and also from RBI.

List it on 01.09.2017.

  
MEMBER (J)

  
MEMBER (T)